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SHRI BHUPESH GUPTA: He had rushed to Delhi to meet the Prime Minister, and we should know exactly what is going on between him and Rev, Michael Scott.

MR. CHAIRMAN: Papers to be laid on the Table.

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## PAPERS LAID ON THE TABLE

THE OIL AND NATURAL GAS COMMISSION (FIFTH AMENDMENT) RULES, 1964

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): Sir, I beg to lav on the Table under sub-section (3) of section 31 of the Oil and Natural Gas Commission Act, 1959, a copy of the Ministry of Petroleum and Chemicals Notification G.S.R. No. 1594, dated the 26th October, 1964, publishing the Oil and Natural Gas Commission (Fifth Amendment) Rules, 1964. [Placed in Library. See No. LT-3425/64.]

ANNUAL REPORT (1962-63) OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECU-RITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): Sir, I beg to lay on the Table, under clause (2) of article 338 of the Constitution, a copy of the Twelfth Annual Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1962-63—Parts I and II. [Placed in Library. See No. LT-3428/64.]

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF KERALA IN 1964-65

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): Sir, I beg to lay on the Table a Statement showing the Supplementary Demands for Grants for Expenditure of the Government of Kerala in the year 1964-65.

Grants Commission

## MOTION RE. REPORT OF THE UNIVERSITY GRANTS COMMIS-SION—continued.

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA); Mr. Chairman. may I express my gratitude to the hon. Members of the House who have participated in the debate vesterday? They have made various valuable suggestions which will certainly be taken into account. In a sense there is a common measure of agreement. I think almost every Member has expressed his appreciation of the very fine work done by the University Grants Commission and particularly its able Chairman. There is also an acceptance of the unfortunate fact that standards in the higher education have been going down. There is also a feeling that the status and the dignity of teachers should be elevated. My friend, Mr. Sapru said, and I agree with him, that in our country teachers do not occupy that position in society which they do in other countries. He pointed out the instance of Cambridge and Oxford where the head of a college is a very important person. It is the same, in the United States, it is the same in the U.S.S.R. and it is so also in other European countries. We have not yet accorded to our teachers that recognition and that appreciation to which they are entitled. I quite agree that even if we do not pay them the salary which they receive in more affluent countries, they should at least have a feeling that they are doing a very and responsible work, important and they should get recognition fact. Mr. Sapru pointed for that out that as far as teachers in primary and secondary schools are concerned, we have instituted the system of giving national awards, and the national awards were given only the other day to about 91 teachers. They all came to Delhi, they met the Presi-

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